

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 487

TO BE ANSWERED ON JULY 20, 2016

SLUMS NEAR GOVERNMENT COLONIES

No. 487 SHRI KAUSHAL KISHORE:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) Whether a large number of slums have come up around/nearby the Government colonies in Delhi;
- (b) if so, the details of such colonies;
- (c) whether any efforts were made to remove these slums and if so, the expenses incurred;
- (d) the reasons for the existence of such slums despite efforts made to remove them; and
- (e) the further steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a) to (e): Yes, Madam. The details provided by the Central Public Works Department (CPWD) are Annexed. CPWD has informed that continuous efforts are made to remove these slums for their relocation and rehabilitation with the help of Delhi Urban Shelter Improvement Board (DUSIB), a body under the Government of National Capital Territory of Delhi (GNCTD). CPWD has informed that these slums have come up over a long period of time, as the appurtenant land was lying unprotected.

Further, the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Act, 2014, provides protection from punitive action till 31 December 2017, inter-alia, with respect to (i) Encroachment or unauthorized development as on 1st January 2006; and (ii) Unauthorized colonies, village abadi area (including urban villages) and their extensions, which existed on 31st March, 2002 and where construction took place even beyond that date and upto 1st June, 2014.

Annexure to the reply given to Lok Sabha Unstarred Question No. 487 for answer on 20.07.2016 regarding Slum near Government colonies raised by Sh. Kaushal Kishore.

Sl. No.	Colony-wise detail	Action taken/effort made/Expenses incurred
Area Under New Delhi Zone-III		
1.	Qtr. No 373, 365, 357 to 364,833,897,148, D-II-A, 93, kanak Durge Colony, Sector-12, R.K.Puram.	Joint survey was made by Municipal Corporation Delhi (MCD), CPWD in year 1998. A sum of ₹2.34 Crore was deposited by CPWD with MCD for relocation of 605 eligible slum dwellers families. However, action is yet to be completed.
2.	Sankar Camp near 'J' & 'K' Block M.S. Flat, Sector-13, R.K. Puram, New Delhi.	Fully encroached land was handed over by Land & Development Office (L&DO). Payment of compensation for ₹1,89,900/- has been made by CPWD to JJ Cluster Deptt., MCD on 03.05.2003 for removing the jhuggies. However, action is yet to be completed.
3.	Anant Ram Dairy, near 'N' Block M.S. Flat, Sector-13, R.K. Puram, New Delhi.	Fully encroached land with permanent structure/semi-permanent structure was handed over by L&DO to the CPWD on 14.05.1998, on as and where basis. Only 4 Nos. small plots are vacant for which court cases are pending in various courts.
4.	Near 'E' Block, M.S. Flats Sector-13, R.K. Puram, New Delhi (Taxi stand)	Taxi stand was removed after decision of Hon'ble Court in favour of CPWD. The appeal filed in the case is pending in Saket Court.
5.	i. Sector-5, R.K. Puram, New Delhi ii. Sector-7, R.K. Puram, New Delhi iii. Sector-8, R.K. Puram, New Delhi iv. Sector-9, R.K. Puram, New Delhi v. Ambedkar Basti near West Block, R.K. Puram, New Delhi.	The relocation/rehabilitation of Jhuggis is under jurisdiction of DUSIB. Continuous efforts are being made for relocation/rehabilitation by approaching DUSIB.
6.	i. <u>Under Service center No. 317</u> , N.W. Moti Bagh, New Delhi. ii. <u>Under Service Center No. 319</u> , Moti Bagh-1, New Delhi. iii. <u>Under Service Center No. 321</u> , Type-II, Nanakpura, New Delhi iv. <u>Under Service Center No. 322</u> , Type-IV, Nanakpura, New Delhi	Notices have been issued.
7.	i. Sector-1, R.K. Puram, New Delhi. ii. Sector-2, R.K. Puram, New Delhi. iii. Sector-3, R.K. Puram, New Delhi. iv. Sector-4, R.K. Puram, New Delhi.	The information is based upon the basis of joint survey with MCD, CPWD, L&DO and Delhi Development Authority (DDA), etc. in 2001-2002. Further, action for the relocation is to be initiated by local body. A letter dated 16-04-2012 was written to DUSIB in this regard.

8.	i. Lodhi colony, New Delhi	Lodhi Colony, New Delhi is having 87 Nos. slums clusters. Court case No. WP(C) No. 441/2009 is pending in Delhi High court. The next step shall be taken up after decision of Delhi high court.
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Area Under New Delhi Zone-II

1.	Timarpur – Sanjay Basti Around 124 No. old Type-I Qtrs. (Approx. No. of Jhuggy – 1500 Approx. area (Sqm.) - 25485)	<p>The survey of Slums / Juggies has been carried out jointly by CPWD and DUSIB.</p> <p>The initial amount of ₹2,02,50,000/- has been deposited with DUSIB for taking action for removal/resettlement of 49 dwellers of Slums/Juggies in 1st Phase. The action for removal/resettlement is yet to be initiated by DUSIB.</p> <p>The balance amount as and when demanded by DUSIB shall be deposited for removal/resettlement of remaining dwellers of Slums/Jhuggies.</p>
2.	Press area behind Old Sectt. – JJ Cluster (Approx. No. of Jhuggy – 75 Approx. area (Sqm.) - 2237)	
3.	Havlock Square – DIZ Area C-33, Raju Camp. (Approx. No. of Jhuggy – 76 Approx. area (Sqm.) - 1700)	
4.	Havlock Square – DIZ Area C-31, JJ Cluster. (Approx. No. of Jhuggy – 248 Approx. area (Sqm.) - 4000)	
5.	Aram Bagh, New Delhi Near Block-143-148 (Approx. No. of Jhuggy – 58 Approx. area (Sqm.) - 1750)	
6.	Aram Bagh, New Delhi Near Block-143-148 (Approx. No. of Jhuggy – 33 Approx. area (Sqm.) - 850)	
7.	Near Old shiv Mandir Block No. 163 (Approx. No. of Jhuggy – 1 Approx. area (Sqm.) - 20)	
8.	Near Old shiv Mandir Block No. 101, Tikona Park. (Approx. No. of Jhuggy – 1 Approx. area (Sqm.) - 30)	
9.	Tanga Stand near Block No. 16, Tikona Park. (Approx. No. of Jhuggy – 4 Approx. area (Sqm.) - 60)	
10.	Tanga Stand near Block No. 104 (Approx. No. of Jhuggy – 2 Approx. area (Sqm.) - 50)	

Area Under New Delhi Zone-V

1.	Encroachment near Sunehri Bagh Banglow No. 2	Survey has been made by DUSIB. ₹111 lacs has been deposited for relocation of these slums.
2.	J.J. Cluster, Sector -12, R.K. Puram, Kanak Durga Camp, New Delhi.	Payment of ₹159 lacs was made to slums and J.J. Deptt. (MCD).

Area Under New Delhi Zone-VI

1.	Safdarjung Hospital Residential, Raj Nagar Colony, New Delhi.	Jhuggies have been removed in Safdarjung Hospital Employee Residential Colony, New Delhi by Director of Estate, SJ Hospital, M/O Health.
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Area Under New Delhi Zone-VII

1.	Kasturba Nagar, New Delhi (Area of land in Sqm. – 111886 Area of the encroachment in Sqm. - 650 Details of encroachment- J.J. Cluster)	This is very old encroached land. DUSIB is to provide alternate accommodation as per rules / policy of the Government.
2.	Sadiq Nagar, New Delhi (Area of land in Sqm. – 121758 Area of the encroachment in Sqm. - 540 Details of encroachment- J.J. Cluster)	This is very old encroached land. DUSIB is to provide alternate accommodation as per rules / policy of the Government.